stage and we would be able to reduce the cost of the appliances which are being used and we would be able to reduce the cost of the materials which are being used. In the Bhavnagar laboratory also, solar ponds are being experimented upon and certain appliances are being made which can be used for this purpose.

# [Translation]

Setting up of Colour T.V. Unit in Eastern U. P.

\*574. DR. CHANDRA SHEKHAR TRIPATHI : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to set up a colour T.V. manufacturing unit in Eastern Uttar Pradesh soon;

(b) if so, its proposed location, the name of unit to whom licence issued and the time by which the factory is likely to be set up; and

(c) the likely production capacity of the factory and the number of persons likely to get employment therein ?

## [English]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO-LOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Central Government has no proposal to set up any Colour TV manufacturing unit in Eastern Uttar Pradesh.

(b) and (c). Do not arise.

## [Translation]

DR. CHANDRA SHEKHAR TRIPATHI: The Deputy Minister of Electronics, Food and Supply of the Government of India, Dr. M.S. Sanjeevi Rao, had announced on 2nd April, 1984 that under the T.V. expansion programme of the Government of India, a T.V. unit would soon be set up in eastern U.P. He had further announced that out of the licences that had been issued for manufacture of colour T.V. picture tubes, one licence had been given to U.P. and this factory which would cost Rs. 180 crores would be set up very soon. I would like to know at which place this unit has been set up and what its production capacity is.

SHRI SHIVRAJ V. PATIL : I have answered with regard to the Central Government. So far as the setting up of colour T.V. tube manufacturing unit is concerned, it concerns to the State Government. I have not got full information in regard to the statement of the then Deputy Minister Dr. Sanjeevi Rao, but at present the position is that we have given permission to manufacture T.V. sets in one or two Central Government units. We have permitted State Government undertakings to manufacture T.V. sets on large scale. These can be manufactured in the joint sector as well as in the private sector. The T.V. sets are being manufactured on a large scale in U.P. uptron is manufacturing 50,000 T.V. sets and apart from that the private sector is also making T.V. sets.

DR. CHANDRA SHEKHAR TRIPATHI: The experts are of the view that the laser rays coming out of colour T.V. sets are more harmful than the rays coming out of black and white T.V. sets and they can cause decomposition of the body, leukaemia and blindness. If this is true, then why is colour T.V. being encouraged ? If it is being encouraged what protective steps are being taken by the Government in this regard ?

SHRI SHIVRAJ V. PATIL : In regard to the question of scientific implications unless full facts are known to us we cannot say whether it would be harmful to human eyes and the human body. It would not be proper to create such a scare among the people unless we have come to know all the facts. There are many benefits of colour T.V. We can give information about plants to farmers on colour T.V. in a better way. There are many things that can be explained through colour T.V.

### [English]

MR. DEPUTY SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[English]

#### Payment of Instalment of Relief to Pensioners by Chandigarh Administration

\*570. SHRI THAMPAN THOMAS: Will the Minister of HOME AFFAIRS be pleased to state: (a) whether employees of the Union Territory Administration of Chandigarh have been sanctioned pension merging D.A. at 320 index level;

(b) whether the same has not been given to retired employees of Union Territory Administration of Chandigarh at the instalments of relief to pensioners since 1 May, 1980, by the Administration;

(c) if so, the reasons therefor; and

(d) when the final decison is likely to be taken in this regard ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) Yes, Sir.

(b) to (d). Relief in pension to the pensioners of U.T. of Chandigarh from 1-9-1980 was sanctioned on 9-5-1984. Further relief in pension from 1-8-1983 has also been sanctioned on 19-4-1985.

## [Translation]

U.S. Military bases in Indian Ocean

\*573. SHRI R. M. BHOYE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether on the pretext of safeguarding its interests, the U.S.A. has sent a fleet with 30 military bases. 1500 warplanes, 80 warships and three atomic submarines, in the Indian Ocean; and

(b) if so, whether India and other countries have expressed views in this regard which would help in maintaining peace in this region and also in the world ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHED ALAM KHAN): (a) While the US Government do not disclose the number of warships, planes and submarines deployed by them in the Indian Ocean at any point of time, reports received by us confirm that the US continues to maintain a large military presence in the Indian Ocean.

(b) A large number of countries, in particular those belonging to the Non-Aligned movement, have repeatedly expressed concern at the increasing great power military presence in the Indian Ocean. India has played a leading role in the UN and other fora to press for the establishment of a Zone of Peace in the Indian Ocean.

# [English]

### **New Department for Pensioners**

\*575. SHRI NARAYAN CHOUBEY: Will the PRIME MINISTER be pleased to state :

(a) whether Government are going to have a new department for pensioners;

(b) if so, what will be the functions of this department;

(c) the name of the Ministry under which it will function ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE RE-FORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPART-MENT OF CULTURE (SHRI K. P. SINGH DEO): (a) A new Department of Pension and Pensioners' Welfare has already been notified.

(b) This will be a nodal Department entrusted with the task of framing policy and other allied matters for expeditious/ timely disposal of cases relating to post retirement benefits for the Government employees and freedom fighter pensioners.

(c) Ministry of Personnel and Training Administrative Reforms and Public Grievances and Pension.

## **Resource mobilization for Seventh Plan**

\*576. SHRI CHITTA MAHATA : Will the Minister of PLANNING be pleased to state :

(a) whether Government have issued any guidelines to the State Governments to mobilize resources for the Seventh Five Year Plan; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) and (b). Letters were sent to all the State Governments asking them to furnish estimates of financial resources for the Seventh Plan 1985-90. In this context reference was made to the need to ensure adequate provision for mainten-